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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI, the 16th July, 1979.

NOTIFICATION  
INCOME TAX

No.2936 (F.No.203/50/79-ITA.II) It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Agricultural Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

INDIAN AGRICULTURAL UNIVERSITIES ASSOCIATION, NEW DELHI

This notification is effective for a period of 2 years from 1.4.79 to 31.3.1981.

Sd/-

( HARI NARAIN )

UNDER SECRETARY TO THE GOVERNMENT OF  
INDIA

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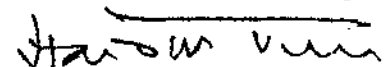
1. All Commissioners of Income-tax, (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib Mata Sundri Lane, New Delhi.
4. Indian Council of Agricultural Research, Krishi Bhawan, New Delhi. With reference to their letter F.No.16(16)/78-CDN.TECH. dated 19.5.79.
5. Indian Agricultural Universities Association C/o. Indian Agricultural Statistics Research Institute, Pusa Campus, New Delhi 110012, with reference to his letter No.F.23 dated 15.3.79.
6. Comptroller & Auditor General of India. (20 copies).
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( HARI NARAIN )

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

  
( H.D. SHARMA )  
ASSTT. DIRECTOR OF INSPECTION  
(RS&P)

No.CC/ITA.II/2825/667/RSP/79.

\*PAHUJA\*